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Division Bench

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.16/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Present: Hon'ble Member (J) Shri K.R.Jinan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd August 2017, 11.30 A.M

Name of the Company	Seri Equipment Finance Ltd. -Versus- Sree Metaliks Ltd		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Ramesh Kr. Verma
For Kuldeep Verma

Resolution
Professional

D. W.
23/08/17

1. Nitin Koddar, Pcs

Seri Equipment
Finance Limited

Nf.
23/8/17

1. Rahul Ardy
Adv.

Edelweiss
Asset
Reconstruction

Rahul Ardy
23/8/17

ORDER

Mr. Ramesh Kr. Verma, for Mr. Kuldeep Verma, Resolution Professional, the Ld. Pr. CS for the financial creditor and the Ld. Advocate for the CoC are present.

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RP has filed progress report.

List the matter on 15/09/2017 for further order.

Sd/-

(Jinan K.R.)
Member (J)

Sd/-

(Vijai Pratap Singh)
Member (J)